

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 53/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: Bitumen Corporation Pvt Ltd V/s Langotai Enterprise Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 9 OF I&B Code of 2013

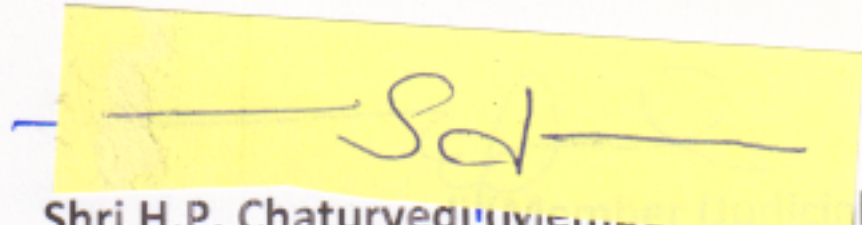
Sl. NO.	Name	Designation	Representation	Signature
1.	Siddharth Singh	Advocate	Applicant	S. Singh
2.	RAHUL AGARWAL	Advocate	Corporate Debtor	Rahul Agarwal
3.	SHUBHAM AGARWAL	Advocate	"	Shubham Agarwal

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Parties are represented by their respective counsel.
Learned counsel for both the parties informed such that
some settlement talks are going on.

In view of this, the matter is adjourned to 24th
August, 2017.

Date: 02.08.2017


Shri H.P. Chaturvedi (Member, Bench I)

Typed by
P.K.Jyoti